

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1273**  
ANSWERED ON 09.02.2017

**IMPLEMENTATION OF ILR**

1273. SHRI S.P. MUDDAHANUME GOWDA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether any special committee meeting has been held with various State Governments for the implementation of Inter-Linking of River (ILR) programme;
- (b) if so, the details and the outcome thereof;
- (c) the current stand and views of various State Governments on the implementation of the programme; and
- (d) whether the Union Government has fixed any deadline for the implementation of the programme for enhancing water and food security of the country, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) In order to speed up the implementation of Inter Linking of River (ILR) Programme and to arrive at a consensus on the link proposals between the States, a 'Special Committee for Interlinking of Rivers', has been constituted by this Ministry in September, 2014. Eleven meetings of the Special Committee for ILR have been held so far, wherein State Irrigation/ Water Resources Ministers along with the Secretaries of various States attended the meetings. The last meeting was held on November 09, 2016 at New Delhi. The Special Committee on ILR takes into consideration all the suggestions/observations of the stakeholders while planning and formulating the ILR projects.

(c) The details of views of concerned State Governments for taking up Feasibility Reports (FRs)/ Detailed Project Reports (DPRs) of proposed ILR projects are given at **Annexure**.

(d) The Government is pursuing the Interlinking of River program in a consultative manner. The implementation of ILR projects involves various steps such as preparation of Pre-feasibility Reports/Feasibility Reports of links, negotiation and consensus among concerned States, agreement with neighbouring countries if link involves area lying in those countries, preparation of DPRs of the projects, clearance from appraisal agencies which includes clearance by Ministry of Environment & Forests and Climate Change (MoEF & CC) and Ministry of Tribal Affairs (MoTA), techno-economic clearance by Technical Advisory Committee of Ministry of Water Resources, RD & GR, investment clearance etc.. The target time for the completion of any project will depend upon the time required for the completion of the project as per DPR after securing all clearances.

**Annexure referred to in reply to part (c) of Unstarred Question No. 1273 to be answered in Lok Sabha on 09.02.2017 regarding Implementation of ILR.**

**Link wise Details of objections raised by various State Governments**

| <b>S.No.</b> | <b>Name of Link Project</b>                    | <b>Concerned States</b>   | <b>Views/Observations</b>   |
|--------------|--|---|---|
| 1            | Pamba - Achankovil - Vaippar link              | Tamil Nadu & Kerala   | Kerala Assembly has passed a resolution against taking up of the Link Project (2003)  |
| 2            | Parbati - Kalisindh - Chambal link             | Madhya Pradesh & Rajasthan  | Government of MP has prepared and submitted the DPRs of Mohanpura Multipurpose Project and Kundaliya dam as a major intra-State link project (important components of Parbati-Kalisindh-Chambal link) to CWC. |
| 3            | Mahanadi (Manibhadra) - Godavari link          | Odisha, Maharashtra, AP, Karnataka, & Chattisgarh,                | Govt. of Odisha is not agreeable to this link Project due to large submergence of Manibhadra dam/reservoir and to the water balance and quantum of water to be diverted.                                      |
| 4            | Godavari (Inchampalli) - Krishna link Projects | Odisha, Maharashtra, MP, AP, Telangana, Karnataka, & Chattisgarh, | Govt. of Telangana is not agreeable to the water balance at Inchampalli dam site in Godavari basin.   |
| 5            | Netravati - Hemavati link                      | Karnataka, TamilNadu & Kerala                                     | Govt. of Karnataka intends to utilize Netravati water as per its own plan.  |